

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 10

APPEAL 16/2024 IN C.P. (IB)/1967(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **CREATIVE GARMENTS PVT. LTD. VS DILIP
CHHABRIA DESIGN PVT. LTD.**

Section 7 Sec 42 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Umesh Gupta I/b Devvrat Singh for Income Tax for the Applicant present through VC.

APPEAL 16/2024

The Respondent Liquidator is directed to file Reply within one (1) week by serving the copy of Reply to the opposite Counsel well before the next date of hearing. List this matter on Board on **04.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**